



सत्यमेव जयते

भारतसरकार/Government Of India

वाणिज्य एवं उद्योग मंत्रालय/Ministry of Commerce and Industry

वाणिज्यविभाग/ Department of Commerce

संयुक्तमहानिदेशकविदेशव्यापारकाकार्यालय,

Office of The Joint Director General of Foreign Trade,

1544, India Life Building (Annexe), I Floor Trichy Road, Coimbatore-641018

Phone: 0422-2300846

Email :coimbatore-dgft@nic.in

File No. 32AX04000211AM22

dt : 25-01-2024

32AX04000209AM22

32AA04001617AM22

32AA04025999AM22

To

Shri.Ramachandran Subramanian,  
Interim Resolution professional.  
M/s. Lare FIBC and Energies Pvt Ltd,  
Old No.29 Raju Naicken Street,  
West Mambalam,  
Chennai-33.

Sir,

Sub : - Corporate Insolvency Resolution Process (CIRP) under IBC- M/s. Lare FIBC and Energies Pvt Ltd, Tuticorin (IEC No. 3512004105) – Reg

Ref : - Public advertisement dt:- 17-01-2024.

With reference to the Public advertisement dt at 17-01-2024, claim form (Form C) and photo copy of Advanced authorizations obtained by M/s. Lare FIBC and Energies Pvt Ltd, Tuticorin are forwarded.

In this connection, it is informed that M/s. Lare FIBC and Energies Pvt Ltd Tuticorin, have obtained four Advanced Authorizations from this office and have not submitted documents evidencing fulfilment of export obligation. They are liable to pay duty saved Amount along with applicable interest which works out to Rs. **₹ 2,95,43,649/-** in terms of Para 4.49 of Hand Book of Procedures, 2023.

1. 3211002739 dt: 16-03-2022
2. 3211002734 dt: 15-03-2022
3. 3211000987 dt: 19-05-2021
4. 3211001935 dt: 15-11-2021

You are requested to send the claim amount of **Rs. ₹ 2,95,43,649/-** by means of demand draft drawn in favour of "The Joint Director General of Foreign Trade" payable at Coimbatore.

Yours faithfully,

(D.Sridhar)

Joint Director General of Foreign Trade



Copy to:

The Commissioner of Customs, New Harbour Estate, Tuticorin Sea Port, Tuticorin – 628004  
– with reference to Advanced Authorizations

- |               |                |
|---------------|----------------|
| 1) 3211002739 | dt: 16-03-2022 |
| 2) 3211002734 | dt: 15-03-2022 |
| 3) 3211000987 | dt: 19-05-2021 |
| 4) 3211001935 | dt: 15-11-2021 |



## FORM B

### PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Date: 25.01.2024

To

Shri.Ramachandran Subramanian,  
Interim Resolution professional.  
M/s. Lare FIBC and Energies Pvt Ltd,  
Old No.29 Raju Naicken Street,  
West Mambalam,  
Chennai-33.

From

The Joint Director General of Foreign Trade,  
1554, India Life Building Annex, 1<sup>st</sup> Floor,  
Trichy Road, Coimbatore – 641018.

Subject: Submission of proof of claim in respect of CIRP of M/s. Lare FIBC and Energies Pvt Ltd, Tuticorin, under the Insolvency and Bankruptcy Code, 2016

Sir,

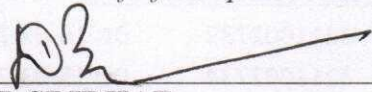
The Joint Director General of Foreign Trade, Coimbatore hereby submits this proof of claim in respect of the Corporate Insolvency Resolution Process of M/s. Lare FIBC and Energies Pvt Ltd, Tuticorin. The details for the same are set out below:

PARTICULARS	
1.	NAME OF OPERATIONAL CREDITOR The Joint Director General of Foreign Trade, 1554, India Life Building Annex., 1 <sup>st</sup> Floor, Trichy Road, Coimbatore – 641018
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR (IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL) NIL
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE 1554, India Life Building Annex., 1 <sup>st</sup> Floor, Trichy Road, Coimbatore – 641018. Email: coimbatore-dgft@nic.in



PARTICULARS		
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	Principal : Rs. ₹ 2,24,23,116/- Interest : Rs. ₹ 71,20,533/- Total claim : Rs. ₹ 2,95,43,649/-
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	Copy of Advanced Authorization No.  1. 3211002739 Dt: 16-03-2022 2. 3211002734 Dt: 15-03-2022 3. 3211000987 Dt: 19-05-2021 4. 3211001935 Dt: 15-11-2021
6.	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OF SUIT OR ARBITRATION PROCEEDINGS	NIL
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	M/s. Lare FIBC and Energies Pvt Ltd, obtained following Advanced authorizations:  1. 3211002739 Dt: 16-03-2022 2. 3211002734 Dt: 15-03-2022 3. 3211000987 Dt: 19-05-2021 4. 3211001935 Dt: 15-11-2021  They have not submitted documents evidencing fulfillment of export obligation. Hence they are liable to pay duty along with applicable interest which works out to Rs. ₹ 2,95,43,649/-
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	NIL
9.	DETAILS OF:  a. any security held, the value of security and its date, or  b. any retention of title arrangement in respect of goods or properties to which the claim refers	NIL
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	The amount may be sent by means of Demand Draft drawn in favour of "The Joint Director General of Foreign Trade" Payable at Coimbatore.



PARTICULARS									
11.	<p>LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR</p> <p style="text-align: right;">Copy of Advanced Authorization No.</p> <table style="width: 100%; border: none;"> <tr> <td style="width: 50%;">1. 3211002739</td> <td style="width: 50%;">Dt: 16-03-2022</td> </tr> <tr> <td>2. 3211002734</td> <td>Dt: 15-03-2022</td> </tr> <tr> <td>3. 3211000987</td> <td>Dt: 19-05-2021</td> </tr> <tr> <td>4. 3211001935</td> <td>Dt: 15-11-2021</td> </tr> </table>	1. 3211002739	Dt: 16-03-2022	2. 3211002734	Dt: 15-03-2022	3. 3211000987	Dt: 19-05-2021	4. 3211001935	Dt: 15-11-2021
1. 3211002739	Dt: 16-03-2022								
2. 3211002734	Dt: 15-03-2022								
3. 3211000987	Dt: 19-05-2021								
4. 3211001935	Dt: 15-11-2021								
<p>Signature of operational creditor or person authorised to act on his behalf  <i>[Please enclose the authority if this is being submitted on behalf of an operational creditor]</i></p> 									
Name in BLOCK LETTERS <b>D SRIDHAR</b>									
Position with or in relation to creditor <b>Joint Director General of Foreign Trade</b>									
Address of person signing <b>1554, India Life Building Annex., 1<sup>st</sup> Floor, Trichy Road, Coimbatore – 641 018</b>									

\*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India



## DECLARATION

I, D. Sridhar, Joint Director General of Foreign Trade, 1554, India Life Building Annex., 1<sup>st</sup> Floor, Trichy Road, Coimbatore – 641018, hereby declare and state as follows:-

M/s. Lare FIBC and Energies Pvt Ltd, Tuticorin, the corporate debtor was, at the insolvency commencement date, being the 17<sup>th</sup> day of January 2024, actually indebted to the Government of India in the sum of Rs. ₹ 2,95,43,649/- (Rupees Two Crore Ninety Five Lakhs Fourty Three Thousand Six Hundred and Fourty Nine Only)

1. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
2. Advanced Authorization No:
  - 1) 3211002739 Dt: 16-03-2022
  - 2) 3211002734 Dt: 15-03-2022
  - 3) 3211000987 Dt: 19-05-2021
  - 4) 3211001935 Dt: 15-11-2021
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever.

Date: 25.01.2024  
Place: Coimbatore

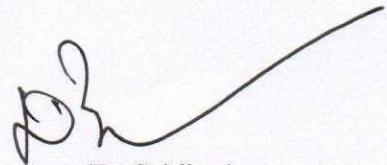


(D. Sridhar)  
Joint Director General of Foreign Trade  
(Signature of the claimant)

## VERIFICATION

I, D. Sridhar, Joint Director General of Foreign Trade, Coimbatore, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Coimbatore on this 25th day of January 2024.



(D. Sridhar)  
Joint Director General of Foreign Trade  
(Signature of the claimant)



**Authorization Issued To M/S Lare FIBC and Energies Pvt Ltd [ IEC : 3512004105 ]**

S.No	File No	Authorization No	Date	Duty Saved Value	15% Interest up to (17-01-2024)	Total
1	32AX04000211AM22	3211002739	16-03-2022	₹ 57,50,400	₹ 15,88,056	₹ 73,38,456
2	32AX04000209AM22	3211002734	15-03-2022	₹ 57,50,400	₹ 15,90,419	₹ 73,40,819
3	32AA04001617AM22	3211000987	19-05-2021	₹ 51,71,916	₹ 20,68,058	₹ 72,39,974
4	32AA04025999AM22	3211001935	15-11-2021	₹ 57,50,400	₹ 18,74,000	₹ 76,24,400
				<b>₹2,24,23,116</b>	<b>₹ 71,20,533</b>	<b>₹2,95,43,649</b>